

ITEM NO.24

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 39/2023

KARAN GARG

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 27-01-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Joby P. Varghese, AOR
Mr. Rohan Alva, Adv.
Mr. Joby P Varghese, Adv.
Mr. Shahid Akhtar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The petitioner to serve a copy of the petition on the
standing counsel for Respondent No. 1 only. The name of
standing counsel may be shown in the cause list.

List the matter on 17.02.2023.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR